

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 117

CP(IB) No.41/Chd/Hry/2024

IN THE MATTER OF:-

Programic Asia Pvt. Ltd.

... Petitioner

Under Section: 10, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.09.2024.

10.07.2024
Tanvi

Sd/-
Court Officer